

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/994/2012

Jabalpur, this Thursday, the 12th day of September, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Radhey Shyam, son of Shri Rambali Prasad, aged about 57 years, R/o Bungalow No.6, Rail Saurabh – Burn Company, Jabalpur, presently posted as Chief Commercial Manager, (F.M.), At East Central Railway (E.C.R.), Hajipur, Bihar

-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through the Secretary, Ministry of Railways, Rail Bhawan, New Delhi – 110001.
2. The Railway Board through its Secretary, Rail Bhawan, New Delhi – 110001.
3. The General Manager, North East Railway, Gorakhpur (U.P) 273001.
4. Shri Sushil Kumar, son of late S.N. Sahai, presently posted as Executive Director, Northern Region, Container Corporation of India (CONCOR), Tuglakabad, Delhi – 110006.
5. Shri V.K. Bhargava, House No.V-10/28, DLF City, Gurgaon, Haryana – 122505.
6. The Member Traffic, Railway Board, Rail Bhawan, New Delhi – 110001.
7. Under Secretary (E)/Spl. Railway Board, New Delhi – 110001

-Respondents

(By Advocate – Shri K.V.S Sunil Rao, proxy counsel of Shri Swapnil Ganguly)

O R D E R (O R A L)**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that nobody has appeared for the applicant on last three consecutive occasions including today. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-